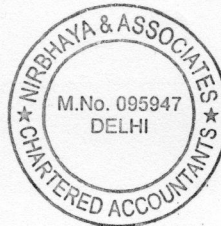


FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S DKM AGENCIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	DKM AGENCIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17 th March, 1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of companies- Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909PB1999PTC022359
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address as per the MCA Records: Plot No. 01, Opp. Dr. B.R. Ambedkar Bhawan, Main Chowk, Bhattian Bet, Shivpuri (Ludhiana), Ludhiana, Ludhiana, Punjab, India, 141008
6.	Insolvency commencement date in respect of corporate debtor	31 st May, 2024
7.	Estimated date of closure of insolvency resolution process	27 th November, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Anurag Nirbhaya Reg No.: IBBI/IPA-001/IP-P00870/2017-2018/11468
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi, National Capital Territory of Delhi, 110092 Email Id: anurag@canirbhaya.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi, National Capital Territory of Delhi, 110092 Email Id: cirp.dkm@gmail.com
11.	Last date for submission of claims	14 th June, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link https://ibbi.gov.in/home/downloads Physical Address: same as above in point no. 10 b. NA



Anurag Nirbhaya

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a corporate insolvency resolution process of the **M/S DKM AGENCIES PRIVATE LIMITED** on 31.05.2024.

The creditors of **M/S DKM AGENCIES PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 14th June, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

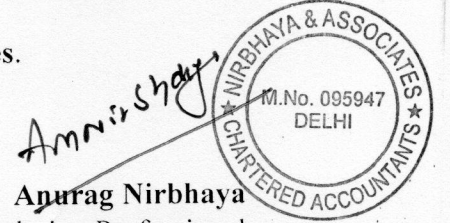
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02.06.2024

Place: New Delhi



Anurag Nirbhaya

Interim Resolution Professional

In the matter of **DKM AGENCIES PRIVATE LIMITED**

Regn. No.: IBBI/IPA-001/IP-P00870/2017- 2018/11468

Regd. Address:-204, Sagar Plaza, Plot No. 19,

District Centre, Laxmi Nagar Delhi-110092

Email Id: anurag@canirbhaya.com, cirp.dkm@gmail.com

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S DKM AGENCIES PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	DKM AGENCIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17th March, 1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of companies- Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909PB1999PTC022359
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address as per the MCA Records: Plot No. 01, Opp. Dr. B.R. Ambedkar Bhawan, Main Chowk, Bhattian Bet, Shivpur (Ludhiana), Ludhiana, Punjab, India, 141008
6.	Insolvency commencement date in respect of corporate debtor	31st May, 2024
7.	Estimated date of closure of insolvency resolution process	27th November, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Anurag Nirbhaya Reg No.: IBBI/IPA-001/IP-P00870/2017-2018/11468
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi, National Capital Territory of Delhi, 110092 Email Id: anurag@canirbhaya.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi, National Capital Territory of Delhi, 110092 Email Id: clrp.dkm@gmail.com
11.	Last date for submission of claims	14th June, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional*	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://ibbi.gov.in/home/downloads Physical Address: same as above in point no. 10 b. NA

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a corporate Insolvency resolution process of the **M/S DKM AGENCIES PRIVATE LIMITED** on 31.05.2024.

The creditors of **M/S DKM AGENCIES PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 14th June, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Anurag Nirbhaya

Interim Resolution Professional

In the matter of **DKM AGENCIES PRIVATE LIMITED**

Regn. No.: IBBI/IPA-001/IP-P00870/2017-2018/11468

Regd. Address:- 204, Sagar Plaza, Plot No. 19,

District Centre, Laxmi Nagar Delhi-110092

Email Id: anurag@canirbhaya.com, clrp.dkm@gmail.com

Date: 02.06.2024

Place: New Delhi



Anurag Nirbhaya

ਫਾਰਮ-ਏ ਜਨਤਕ ਪ੍ਰਸਤਾਵ

(ਇਨਸਾਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰੁਪਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਇਨਸਾਲਵੈਂਸੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਸੈਸ ਫਾਰ ਕਾਰਪੋਰੇਟ ਪਰਸਨਜ਼) ਰੈਗੂਲੇਸ਼ਨਜ਼ 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ-6 ਦੇ ਅਧੀਨ)
ਮੈ. ਡੀਕੇਐਮ ਏਜੰਸੀਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਡ ਦੇ ਕ੍ਰੈਡਿਟਰਾਂ ਦੇ ਧਿਆਨ ਹਿੱਤ

ਸਬੰਧਤ ਵੇਰਵਾ

1. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦਾ ਨਾਂ	ਡੀਕੇਐਮ ਏਜੰਸੀਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਡ
2. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੀ ਸਥਾਪਨਾ ਦੀ ਮਿਤੀ	17 ਮਾਰਚ, 1999
3. ਅਥਾਰਿਟੀ, ਜਿਸ ਦੇ ਤਹਿਤ ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਸਥਾਪਿਤ/ਰਜਿਸਟਰਡ ਹੈ	ਰਜਿਸਟਰਾਰ ਆਫ ਕੰਪਨੀਜ਼, ਚੰਡੀਗੜ੍ਹ
4. ਕਾਰਪੋਰੇਟ ਪਹਿਚਾਣ ਨੰ./ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਲਿਮਿਟਡ ਲਾਇਬਲਟੀ ਪਹਿਚਾਣ ਨੰ.	U51909PB1999PTC022359
5. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੇ ਰਜਿਸਟਰਡ ਦਫਤਰ ਅਤੇ ਮੁੱਖ ਦਫਤਰ (ਜੇਕਰ ਹੋਵੇ) ਦਾ ਪਤਾ	ਐਮਸੀਏ ਰਿਕਾਰਡ ਅਨੁਸਾਰ ਰਜਿ. ਦਫਤਰ ਦਾ ਪਤਾ: ਪਲਾਟ ਨੰ. 01, ਸਾਹਮਣੇ ਡਾ. ਬੀ.ਆਰ. ਅੰਬੇਡਕਰ ਡਵਨ, ਮੰਨ ਚੌਰ, ਭਟੀਆ ਬੋਟ, ਸ਼ਿਵਪੁਰੀ ਲੁਧਿਆਣਾ, ਪੰਜਾਬ, ਭਾਰਤ-141008
6. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੇ ਸਬੰਧ ਵਿਚ ਇਨਸਾਲਵੈਂਸੀ ਸ਼ੁਰੂ ਹੋਣ ਦੀ ਮਿਤੀ	31 ਮਈ, 2024
7. ਇਨਸਾਲਵੈਂਸੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਸੈਸ ਬੰਦ ਹੋਣ ਦੀ ਅੰਦਾਜ਼ਨ ਮਿਤੀ	27 ਨਵੰਬਰ, 2024
8. ਬਤੌਰ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਵੀਜ਼ਨਲ ਕੰਮ ਕਰ ਰਹੇ ਇਨਸਾਲਵੈਂਸੀ ਪ੍ਰੋਵੀਜ਼ਨਲ ਦਾ ਨਾਂ ਤੇ ਰਜਿਸਟਰੇਸ਼ਨ ਨੰਬਰ	ਨਾਂ: ਅਨੁਰਾਗ ਨਿਰਭੇ Regd. No. IBBI/IPA-001/IP-P00870/2017-2018/11468
9. ਬੋਰਡ ਕੋਲ ਰਜਿਸਟਰਡ ਅੰਤਰਿਮ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਵੀਜ਼ਨਲ ਦਾ ਪਤਾ ਤੇ ਈਮੇਲ	ਪਤਾ: 204, ਸਾਗਰ ਪਲਾਜ਼ਾ, ਪਲਾਟ ਨੰ. 19, ਜ਼ਿਲ੍ਹਾ ਸੈਂਟਰ ਲਕਸ਼ਮੀ ਨਗਰ, ਨਵੀਂ ਦਿੱਲੀ, ਕੌਮੀ ਰਾਜਧਾਨੀ ਖੇਤਰ, ਦਿੱਲੀ-110092 Email Id: anurag@canirbhaya.com
10. ਅੰਤਰਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਵੀਜ਼ਨਲ ਨਾਲ ਪੱਤਰ ਵਿਹਾਰ ਵਾਸਤੇ ਵਰਤਿਆ ਜਾਣ ਵਾਲਾ ਪਤਾ ਤੇ ਈਮੇਲ	ਪਤਾ: 204, ਸਾਗਰ ਪਲਾਜ਼ਾ, ਪਲਾਟ ਨੰ. 19, ਜ਼ਿਲ੍ਹਾ ਸੈਂਟਰ ਲਕਸ਼ਮੀ ਨਗਰ, ਨਵੀਂ ਦਿੱਲੀ, ਕੌਮੀ ਰਾਜਧਾਨੀ ਖੇਤਰ, ਦਿੱਲੀ-110092 Email Id: cirp.dkm@gmail.com
11. ਦਾਅਵੇ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	14th June, 2024
12. ਅੰਤਰਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਵੀਜ਼ਨਲ ਵੱਲੋਂ ਨਿਰਧਾਰਤ, ਸੈਕਸ਼ਨ-21 ਦੇ ਸਬ-ਸੈਕਸ਼ਨ (8ਏ) ਦੀ ਕਲਾਜ਼ ਬੀ ਅਧੀਨ ਕ੍ਰੈਡਿਟਰਾਂ ਦੀ ਸ਼੍ਰੇਣੀ, ਜੇਕਰ ਹੋਵੇ	ਲਾਗੂ ਨਹੀਂ
13. ਇਕ ਸ਼੍ਰੇਣੀ ਵਿਚ ਕ੍ਰੈਡਿਟਰਾਂ ਦੇ ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀ ਦੇ ਤੌਰ 'ਤੇ ਕੰਮ ਕਰਨ ਲਈ ਪਛਾਣ ਕੀਤੇ ਇਨਸਾਲਵੈਂਸੀ ਪ੍ਰੋਵੀਜ਼ਨਲਾਂ ਦਾ ਨਾਂ (ਹਰੇਕ ਸ਼੍ਰੇਣੀ ਲਈ ਰਿੰਨ ਨਾਂ)	ਲਾਗੂ ਨਹੀਂ
14. (ਏ) ਸਬੰਧਤ ਫਾਰਮ ਅਤੇ (ਬੀ) ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀਆਂ ਦਾ ਵੇਰਵਾ ਸੁਲੱਭ ਹੈ:	(ਏ) Web link: https://ibbi.gov.in/home/downloads ਭੌਤਿਕ ਪਤਾ: ਪੁਆਇੰਟ ਨੰ. 10 ਵਿਚ ਦਿੱਤੇ ਅਨੁਸਾਰ। (ਬੀ) ਲਾਗੂ ਨਹੀਂ

ਬਾਕਾਇਦਾ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਨੈਸ਼ਨਲ ਕੰਪਨੀ ਲਾਅ ਟ੍ਰਿਬਿਊਨਲ ਚੰਡੀਗੜ੍ਹ ਬੈਂਚ ਵੱਲੋਂ 31.05.2024 ਨੂੰ ਮੈ. ਡੀਕੇਐਮ ਏਜੰਸੀਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਡ ਦੇ ਇਕ ਕਾਰਪੋਰੇਟ ਇਨਸਾਲਵੈਂਸੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਸੈਸ ਦੀ ਸ਼ੁਰੂਆਤ ਕਰਨ ਦਾ ਆਦੇਸ਼ ਜਾਰੀ ਕੀਤਾ ਗਿਆ ਹੈ। ਮੈ. ਡੀਕੇਐਮ ਏਜੰਸੀਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਡ ਦੇ ਕ੍ਰੈਡਿਟਰਾਂ ਨੂੰ ਬਾਕਾਇਦਾ ਸੱਦਾ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਉਹ ਪੁਸ਼ਟ ਸਹਿਤ ਆਪਣੇ ਦਾਅਵਿਆਂ ਨੂੰ 14 ਜੂਨ, 2024 ਤੱਕ ਆਈਟਮ ਨੰ. 10 ਸਾਹਮਣੇ ਦਰਸਾਏ ਗਏ ਪਤੇ ਉੱਪਰ ਅੰਤਰਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਵੀਜ਼ਨਲ ਕੋਲ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ। ਕਿੱਤੀ ਕ੍ਰੈਡਿਟਰ ਆਪਣੇ ਦਾਅਵਿਆਂ ਨੂੰ ਪੁਸ਼ਟ ਸਹਿਤ ਸਿਰਫ ਇਲੈਕਟ੍ਰਾਨਿਕ ਸਾਧਨਾਂ ਰਾਹੀਂ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ। ਹੋਰ ਸਾਰੇ ਕ੍ਰੈਡਿਟਰਾਂ ਵੱਲੋਂ ਪੁਸ਼ਟ ਸਹਿਤ ਆਪਣੇ ਦਾਅਵਿਆਂ ਨੂੰ ਭਾਜ਼ ਰਾਹੀਂ ਜਾਂ ਇਲੈਕਟ੍ਰਾਨਿਕ ਸਾਧਨਾਂ ਰਾਹੀਂ ਜਮ੍ਹਾਂ ਕਰਵਾਇਆ ਜਾਵੇ। ਐਟਰੀ ਨੰ. 12 ਸਾਹਮਣੇ ਸੂਚੀਕ੍ਰਿਤ ਕਿਸੇ ਇਕ ਕਲਾਸ ਨਾਲ ਸਬੰਧਤ ਕਿੱਤੀ ਕ੍ਰੈਡਿਟਰ, ਐਟਰੀ ਨੰ. 13 ਸਾਹਮਣੇ ਸੂਚੀਕ੍ਰਿਤ 03 ਇਨਸਾਲਵੈਂਸੀ ਪ੍ਰੋਵੀਜ਼ਨਲਜ਼ ਵਿਚੋਂ ਕਿਸੇ ਇਕ ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀ ਦੀ ਚੋਣ ਨੂੰ ਚਰਚਾ ਸਬੰਧਤ ਹਨ ਜਾਂ ਜੇ ਫਾਰਮ ਸੀਏ ਵਿਚ ਕਲਾਸ (ਨਿਰਦਿਸ਼ਟ ਕਲਾਸ) (ਲਾਗੂ ਨਹੀਂ) ਦੇ ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀ ਦੇ ਰੂਪ ਵਿਚ ਕੰਮ ਕੀਤਾ ਜਾ ਸਕੇ। ਦਾਅਵਿਆਂ ਦੇ ਫੂੱਲੇ ਜਾਂ ਕ੍ਰਿਮਿਨਲ ਕਾਰਨ ਵਾਲੇ ਪੁਸ਼ਟ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ 'ਤੇ ਸੁਝਾਅ ਲਗਾਇਆ ਜਾਵੇਗਾ।

ਸਹੀ/ ਅਨੁਰਾਗ ਨਿਰਭੇ
ਅੰਤਰਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਵੀਜ਼ਨਲ ਡੀਕੇਐਮ ਏਜੰਸੀਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਡ ਦੇ ਮਾਮਲੇ ਵਿਚ
Regn. No.: IBBI/IPA-001/IP-P00870/2017-2018/11468
ਰਜਿ. ਪਤਾ: 204, ਸਾਗਰ ਪਲਾਜ਼ਾ, ਪਲਾਟ ਨੰ. 19,
ਚਿਸਟਰਿਕਟ ਸੈਂਟਰ, ਲਕਸ਼ਮੀ ਨਗਰ, ਦਿੱਲੀ-110092
Email Id: anurag@canirbhaya.com, cirp.dkm@gmail.com

ਮਿਤੀ: 02.06.2024
ਥਾਂ: ਨਵੀਂ ਦਿੱਲੀ



Anurag